COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 169 OF 2015

Dated: 5th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Earth Solar Pvt. Ltd. Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganeshan

Mr. Ashwin Ramanathan for R-2

Mr. Arjun Grover

Mr. Aditya Grover for R-3

<u>ORDER</u>

As agreed by the learned counsel for the parties, list the matter for hearing on <u>09.01.2018.</u>

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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